

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

FRIDAY, THE THIRTEENTH DAY OF SEPTEMBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SRI JUSTICE N.V. SHRAVAN KUMAR

WRIT APPEAL NO: 604 OF 2023

Writ Appeal under clause 15 of the Letters Patent preferred against the order dated 13/03/2023 in W P No 44343 of 2022 on the file of the High Court.

Between:

1. The Directorate of Enforcement, Represented by its Assistant Director, Department of Revenue, 3rd Floor, Shakar Bhavan Basheer Bagh, Hyderabad- 500004
2. SHRI ANIL PRASAD TIWARI, E, 601, NECKLACE PRIDE APARTMENTS KAVADIGUDA

...Appellant/Respondent No.2

AND

1. M/s Karvy Stock Broking Limited, Karvy Millennium, 9th Floor, Plot No. 31/P, Financial District, Nanakramguda, Gachibowli, Hyderabad-500 032. Represented by its Chairman and Managing Director, Mr. C. Parthasarathy, S/o Late C.R. Rajagopalan, aged about 67 years, resident of Plot No. 648, Road No. 34, Banjara Hills, Hyderabad- 500033.

...Respondent-1/Writ Petitioner

2. M/s Karvy Realty (India) Ltd., Karvy House, No. 46, 8-2-609/K Avenue 4, Street No. 1 Banjara Hills, Hyderabad - 500034. Represented by its Director, Mr. C. Parthasarathy, S/o Late C.R. Rajagopalan, aged about 67 years, resident of Plot No. 648, Road No. 34, Banjara Hills, Hyderabad-500033.

...Respondent-2/Writ Petitioner

3. M/s Karvy Financial Services Limited, No. 202-205, Enterprise Center, 2nd Floor, Near Domestic Airport, Opp Hotel Airlink, Off Western Express Highway, Vile Parle (East), Mumbai - 400099. Represented by its Director, Shri V. Mahesh, S/o B.S. Vijaygopal, aged about 57 years, Occ. Service, H.No. 8-2-4-2/A/1/1/201, Flat No. 201, Jyothi Vista Apartments, Road No. 5, Near GVK Mall, Banjara Hills, Hyderabad- 500034.

...Respondent-3/Writ Petitioner

4. M/s Karvy Data Management Services Ltd., Karvy Gateway, Plot No. 38 and 39, 4th Floor, Financial District, Nanakramguda, Gachibowli, Hyderabad-500032. Represented by its Managing Director, Shri V. Mahesh, S/o B.S.

Vijaygopal, aged about 57 years, Occ. Service, H.No. 8-2-4-2/A/1/1/201, Flat No. 201, Jyothi Vista Apartments, Road No. 5, Near GVK Mall, Banjara Hills, Hyderabad-500034.

...Respondent-4/Writ Petitioner

5. M/s Karvy Consultants Ltd., Karvy House, No. 46, 8-2-609/K Avenue 4, Street No. 1 Banjara Hills, Hyderabad - 500034. Represented by its Director, Mr. C.Parthasarathy, S/o Late C.R. Rajagopalan, aged about 67 years, resident of Plot No. 648, Road No. 34, Banjara Hills, Hyderabad-500033.

...Respondent-5/Writ Petitioner

6. Shri Comandur Parthasarathy, Chairman of the Karvy Group Of Companies / Managing Director of KSBL and Karta of C. Parthasarathy - HUF, H.No. 8-2-293/82/A/648, Plot No. 648, Road No. 34, Jubilee Hills, Hyderabad- 500033.

...Respondent-6/Writ Petitioner

7. Shri Rajat Parthasarathy, No. 301, Sri Aditya Akshaya Pride, Bharani Layout, 8-2-293/82/BH/63, Road No. 78, Film Nagar, Hyderabad-500033.

...Respondent-7/Writ Petitioner

8. M/s Adhirajat Commercial Enterprises Pvt. Ltd, Plot No. 648, Road No. 34, Jubilee Hills, Hyderabad- 500033. Represented by its Director, Mr. C. Parthasarathy, S/o Late C.R. Rajagopalan, aged about 67 years, resident of Plot No. 648, Road No. 34, Banjara Hills, Hyderabad-500033.

...Respondent-8/Writ Petitioner

9. M/s Compar Estates and Agencies Pvt. Ltd., Plot No. 648, Road No. 34, Jubilee Hills, Hyderabad- 500033. Represented by its Director, Mr. Bharat Naidu Bobbil, S/o Appala Naidu Bobbili, aged about 55 years, Plot No. 648, Road No. 34, Banjara Hills, Hyderabad- 500033.

...Respondent-9/Writ Petitioner

10. M/s Adhirajat Holdings, Represented by its partner, Mr. C. Parthasarathy, S/o Late C.R. Rajagopalan, aged about 67 years, resident of Plot No. 648, Road No. 34, Banjara Hills, Hyderabad-500033.

...Respondent-10/Writ Petitioner

11. The Adjudicating Authority, Under Prevention of Money Laundering Act 2002, Room No.26, 4th Floor, Jeevan Deep Building Parliament, Street New Delhi-110001. Represented by the Registrar / Administrative Office.

(Respondent No.11 is a Proforma Party)

...Respondent-11/Respondent-1

IA NO: 2 OF 2023

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend order dated 13.03.2023 passed in I.A. 1 of 2022 in WP No. 44343 of 2022, pending disposal of the writ appeal.

**Counsel for the Appellant: SRI A.R.L. SUNDARESAN, ADDL. SOLICITOR
GENERAL OF INDIA REP. FOR SRI ANIL PRASAD
TIWARI (SC FOR ENFORCEMENT DIRECTORATE)**

**Counsel for the Respondent No.1 to 3,5 to 10: SRI AVINASH DESAI,
SR. COUNSEL REP. FOR
SRI MALLU NETHAN REDDY**

**Counsel for the Respondent No.4: SRI G. VIDYA SAGAR, SR. COUNSEL REP.
FOR SRI VAKITI VINEETH REDDY**

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE N.V. SHRAVAN KUMAR

WRIT APPEAL No.604 of 2023

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. A.R.L. Sundaresan, learned Additional Solicitor General of India, represents Mr. Anil Prasad Tiwari, learned Standing Counsel for Enforcement Directorate for the appellant.

Mr. Avinash Desai, learned Senior Counsel represents Mr. Mallu Nethan Reddy, learned counsel for respondent Nos.1 to 3, 5 and 8 to 10.

Mr. G. Vidya Sagar, learned Senior Counsel represents Mr. Vakiti Vineeth Reddy, learned counsel for respondent No.4.

2. This intra Court appeal arises from order dated 13.03.2023 passed in I.A.No.1 of 2022 in W.P.No.44343 of 2022.

3. Learned counsel for the parties jointly submit that the controversy involved in the aforesaid writ petition is covered by judgment dated 12.02.2024 passed by a Division Bench of this Court in W.A.No.611 of 2023.

4. For the reasons assigned by the Division Bench of this Court in the aforesaid judgment dated 12.02.2024 passed in

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W.A.No.611 of 2023, the order dated 13.03.2023 passed in
I.A.No.1 of 2022 in W.P.No.44343 of 2022 is set aside.

5. In the result, the writ appeal is allowed.

Miscellaneous petitions, pending if any, stand closed.

There shall be no order as to costs.

SD/- K. SRINIVAS RAO
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

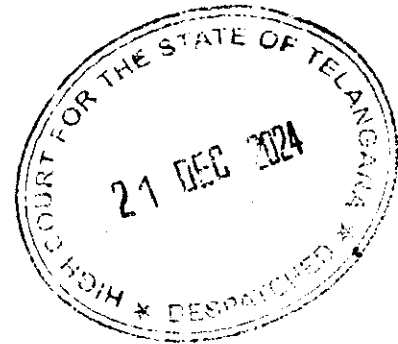
1. The Chairman and Managing Director, M/s Karvy Stock Broking Limited, Karvy Millennium, 9th Floor, Plot No. 31/P, Financial District, Nanakramguda, Gachibowli, Hyderabad-500 032. Mr. C. Parthasarathy, S/o Late C.R. Rajagopalan, aged about 67 years, resident of Plot No. 648, Road No. 34, Banjara Hills, Hyderabad- 500033.
2. One CC to SRI ANIL PRASAD TIWARI (SC FOR ED) [OPUC]
3. One CC to SRI MALLU NETHAN REDDY, Advocate [OPUC]
4. One CC to SRI VAKITI VINEETH REDDY, Advocate [OPUC]
5. Two CD Copies

BN
GJP

for

HIGH COURT

DATED:13/09/2024



JUDGMENT

WA.No.604 of 2023

**ALLOWING THE WRIT APPEAL
WITHOUT COSTS**

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